

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
LOK SABHA

UNSTARRED QUESTION NO.356

TO BE ANSWERED ON THE 12<sup>TH</sup> DECEMBER, 2018

AFSPA IN ARUNACHAL PRADESH

356. SHRI NINONG ERING:

Will the Minister of DEFENCE be pleased to state:

- whether the Government proposes to discontinue AFSPA in the area of Tirap, Changlang and Longding in Arunachal Pradesh;
- if so, the details thereof;
- whether the Government has taken note of 18<sup>th</sup> November incident in Longding area and the action taken on the matter; and
- if so, the action taken on the recommendation of Jeevan Reddy Commission on AFSPA?

A N S W E R

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

राष्ट्रिय मंत्री

(डा. सुभाष भामरे)

**(a) & (b):** No, Madam. At present there is no proposal under consideration to discontinue The Armed Forces (Special Powers) Act (AFSPA) in the area of Tirap, Changlang and Longding area of Arunachal Pradesh.

**(c)** Yes, Madam. On 17<sup>th</sup> November, 2018, during an operation conducted in general area Laptang, Khonsa Circle, an insurgent was apprehended who gave inputs about presence of war like stores in three houses in village Longkjon.

As a follow up of the inputs obtained from the apprehended insurgent, on 18/19 November, 2018, an Army column searched the three suspected houses in the village Longkjon, Longding District. The search operation was conducted in accordance with the laid down procedures, causing no undue harassment of the locals. Post the search operation, a 'No objection certificate' was obtained from the village elders.

Based on certain allegations regarding misbehavior and harassment, the incident was inquired into and the villagers have confirmed that there are no complaints against the Army.

**(d)** No decision has been taken on the recommendation of Justice Jeevan Reddy on AFSPA.

\*\*\*\*\*